

and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 4th May, 1987, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (iii) "In accordance with the provisions of rule 127 of the Rules Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 7th May, 1987, agreed without any amendment to the Factories (Amendment) Bill, 1987 which was passed by the Lok Sabha at its sitting held on the 20th March, 1987."

12.20 hrs.

**COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS**

[English]

**Minutes of the Twenty-ninth to
Thirty-sixth sittings**

SHRI R.P. SUMAN (Akbarpur): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Twenty-ninth to Thirty-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

COMMITTEE ON PETITIONS
[English]

Fourth Report

SHRIMATI ABIDA AHMED (Bareilly): Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Petitions.

12.21 hrs.

**COMMITTEE ON GOVERNMENT
ASSURANCES**

[English]

Eighth Report

PROF. NARAIN CHAND PARASHAR (Hamirpur): Sir, I beg to present the Eighth Report (Hindi and English versions) of the Committee on Government Assurances.

**GOA, DAMAN AND DIU REORGANI-
SATION BILL***

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Sir I beg to move for leave to introduce a Bill to provide for the reorganisation of the Union Territory of Goa, Daman and Diu and for matter concerned therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the reorganisation of the Union Territory of Goa, Daman and Diu and for matter connected therewith".

The motion was adopted.

S. BUTA SINGH: Sir, I introduce the Bill.